PAPERS UNDER AIR CORPORATION RULES

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:—

- Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1974-75.
- (2) Summary of Actuals for the year 1972-78, Budget Estimates and Revised Estimates for the year 1973-74 and Budget Estimates for the 1974-75, of Air India.
- (3) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1974-75.
- (4) Summary of Actuals for the year 1972-73, Budget Estimates and Revised Estimates for 1973-74 and Budget Estimates for the year 1974-75, of Indian Airlines. [Placed in Library. See No. LT-7013/ 74.].

REPORT OF COMMISSIONER FOR LINGUIS-TIC MINORITIES IN INDIA AND NOTIFICA-TIONS UNDER DELHI SIKH GURDWARAS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATON AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRID. P. YADAV); On behalf of ShriRam Niwas Mirdha, Theg to lay on the Table—

(1) (i) A copy of the Fourteenth Report of the Commissioner for Linguistic Minorities in India for the period 1st July. 1971 to 30th June, 1972, under clause (2) of article 350B of the Constitution.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-7014/74].
- (2) A copy each of the following Notifications (Hindi versions) under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1971:—
 - (i) The Delhi Sikh Gurdwaras Election of Protempore Chairman, President, Other Office Bearers and Memof the Executive 1974, Board Rules, pub lished in Notification No F. 18(29)/73-Judl. in Delhi Gazette dated the March, 1974.
 - (ii) The Delhi Sikh Gurdwaras (Amendment) Rules, 1974, published in Notification No. F. 18(15)/73-Judl., in Delhi Gazette dated the 28th March, 1974.
 - (iii) The Delhi Sikh Gurdwaras Management Committee (Co-option of Members) Rules, 1974, published in Notification No. F. 18(19)/ Judl. in Delhi Gazette dated the 9th May, 1974.
 - (iv) The Delhi Sikh Gurdwaras Management Committee (Election of Members) Rules, 1974. published in Notification No. F. 18/33/73 Notification No. F. 18(19)/73-Judl. in Delhi Gazette dated the 9th May, 1974. [Palced in Library. See No. LT-7015/74.].

MR. SPEAKER: I did not get information that you would be laying it on the Table on behalf of Shri Ram Niwas Mirdha.

भी भटल वहारी वाजवेषी (ग्वालियर) भ्रष्टमक्ष जी, भ्रा जिल्हा यह रिपोर्ट देखिये। 14 जुलाई, 1971 से 30 जुन 1972 की 227

MAY 10, 1974

लिंगुस्टिक माइनारिटीज कमिश्नर को नियुवत करने की जरूरत बया है। 1974 में रिपोर्ट मारही है।

धध्यक्ष महोदय : यह मैं उन को कबे कर दूंगा । इस के बारे वे मैंने दो, तीन दफा पहले भो कहा है कि इस तरह नही होना चाहिये। म्रोर भगर इस तरह से पिछला कुछ देना पड़े तो उनके कुछ कारण तो देने चाहिए। मुझे रोज रोज कहना ५इता है ।

श्री घटल बिहारी बाजपेवी: जरा ग्रांप रीजन्स देख लीजिये वया दिये है।

भध्यक्ष महोदय: चलिये कुछ न कुछ तो दिया ही हमा है।

CERTIFIED ACCOUNTS AND AUDIT REPORT OF CARDAMOM BOARD ERNAKULAM AND NOTIFICATIONS UNDER MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY ACT, ETC.

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): I beg to lay on the Table-

- (1) A copy of the Certified Accounts (Hind; and English the Cardamon versions) of Board, Ernakulam, for the year 1971-72 and the Audit Report thereon, under subsection (4) of section 19 of Cardamon Act, 1965 [Placed in Library. See No. LT-7016/74.].
- (2) (i) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 33 of the Marine Products Export Development Authority Act, 1972:-
 - (a) The Marine Products Export Development Authority (Second Amendment) Rules, 1974, published in

- Notification No. S.O. 918 in Gazette of India dated the 6th April, 1974,
- (b) The Marine Products Devement Authority (Amendment) Rules, 1974, published Notification No. S.O. 914 in Gazette of India dated the 6th April, 1974.
- (ii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-7017/74.].
- (3) A copy each of the following Reports (Hindi versions under sub-section (2) of section 16 of the Tariff Commission Act. 1951:---
 - (i) Report (1972) of the Tariff Commission on the Price Structure of Man-made Fibres and Yarns Industry-Viscose Stape Fibre Spun Yarn.
 - (ii) Report (1972) of the Tariff Commission on the fair prices for Rayon Tyre Cord.
 - (iii) Report (1973) of the Tariff Commission on the Review of the Automobile Ancillary Industry. [Placed in Library. See No. LT-7018/74].
- (4) A copy of the Cotton Textiles (Control) Amendment Order. 1974 (Hindi and English versions) published in Notification No. S.O. 978 in Gazette of India dated the 20th April, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-LT-7016/74.].
- (5) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1972-73. [Placed in Library. See No. LT-7020/74]-